

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No.1 in Civil Appeal No.2063/1999

KONDA LAKSHMANA BAPUJI

Appellant (s)

VERSUS

GOVT. OF A.P. & ORS.

Respondent (s)

(For directions and with office report)

Date : 20/11/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s) Mr. P. Niroop, Adv.  
Mr Pavan Kumar, Adv.  
Mr. A.P. Sinha, Adv.

For Respondent (s) Mrs. K. Amareswari, Sr.Adv.  
Mr. G. Venkatesh, Adv.  
for Mr. T. Anil Kumar, Adv.  
Mr. K. Ram Kumar, Adv. (N/P)

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

No clarification is required. I.A.No.1 is dismissed.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master